
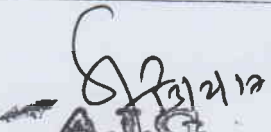


परिशिष्ट "अ"

अतारांकित प्रश्न क्रमांक 2537

कितने लोगों को पूछताछ हेतु नोटिस दिया?	नोटिस के पालन में कितने लोगों से पूछताछ की गई?	गिरफ्तार व्यक्तियों के नाम
32	24	1. संदीप वर्मन पिता प्यारेलाल वर्मन, उम्र 41 निवासी शिवाजी नगर कटनी। 2. मानवेन्द्र मिस्त्री पिता कालीप्रसाद मिस्त्री उम्र 35 साल निवासी ग्राम बरगडी थाना बृजपुर जिला पन्ना हाल शिवनगर कटनी।


  
 अनुष्ठाता अधिकारी  
 अध्यक्ष प्रदल, कटनी,  
 बृह (पुलिस) विभाग, बी (1)  
 पंचायत, बोधन.


  
 A.I.G.  
 C.I.D. P.H.Q. BHOPAL.

परिशिष्ट "ब"

अतारांकित प्रश्न क्रमांक 2537

एक्सिस बैंक कटनी के कितने अधिकारी/कर्मचारियों से पूछताछ की गयी?	कितने गिरफ्तार किये गये?	एक्सिस बैंक से जप्त दस्तावेजों की जानकारी
03	-	जानकारी विवेचना में होने से नहीं दी जा सकती।

  
18.2.17  
अनुभाषा साहू  
जयप्रिय प्रयोग लायन  
एल (प्रविष्ट) विभाग, सी.आई.डी.  
बhopal, मध्य प्रदेश

  
13.2.17  
A.I.G.  
C.I.D. P.H.Q. BHOPAL

Letter No. 128/274/2017/B-1 (Two)

परिशिष्ट "स"

GOVERNMENT OF MADHYA PRADESH  
HOME DEPARTMENT  
MANTRALAYA, BHOPAL

(9)

From

**Dev Prakash Gupta,**  
Secretary.

To,

**Dr. Hasmukh Adhia,**  
Secretary Revenue,  
Department of Revenue,  
Government of India,  
Ministry of Finance,  
128-A/North Block,  
New Delhi.


Dated: 13 January, 2017

**Sub:- Referral of Criminal Case Nos. 738/16, 739/16, 741/16 under section 420,467, 471 IPC & crime no. 1367/16 us 420,204,506 IPC, of police station, Kotwali District Katni, to Enforcement Directorate for suitable action.**


I am directed to request that in Police Station Kotwali of District Katni four cases have been registered, Criminal Case No. 738/16, 739/16, 741/16 under section 420,467, 471 IPC & crime no. 1367/16 under section 420,204,506 IPC. In the course of investigation the facts of accused having opened accounts in Axis bank Katni with forged documents and carrying out transactions worth Crores of Rupees have come. Prima facie it appears that accused have also resorted to Money Laundering. On the recommendation of the Director General of Police (the letter annexed), State Government has decided to refer these cases to Enforcement Directorate for suitable action.

Kindly accept the above referral and intimate.

Enc: As above

  
18.2.17  
असुभाषा अधिकारी  
मध्य प्रदेश शासन,  
गृह (पुलिस) विभाग, बी (1),  
बिनाबाद, भोपाल.

Yours Sincerely

  
(DEV PRAKASH GUPTA)  
Secretary, Home  
Government of M.P.